

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5732  
ANSWERED ON:25.04.2001  
WELFARE OF DESTITUTE CHILDREN  
RAM TAHAL CHOUDHARY

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government are implementing any scheme for the welfare of the destitute children of Jharkhand;
- (b) if so, the details thereof; and
- (c) the assistance being given by the State Government for the implementation of the above scheme?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT ( SMT. MANEKA GANDHI)

(a) & (b) No, Sir. However the Ministry is implementing three schemes for the welfare of children namely :

(i) An Integrated Programme for Street Children

(ii) A Programme for Juvenile Justice and

(iii) Shishu Greh Scheme in the whole country.

Under the scheme

(i) above, the Ministry is assisting voluntary organizations to prevent destitution of children and facilitate their withdrawal from life on the streets. Under the Scheme

(ii) above, the Central Government is assisting State Governments and UT Administrations on 50:50 basis for establishing and running of Juvenile Homes, Observation Homes, Special Homes and After Care Institutions for neglected and delinquent juveniles. Under the Scheme

Under the Scheme

(iii) above, this Ministry is assisting voluntary organizations for Homes (Shishu Greh) for infants for promoting in-country adoption.

(c) The Government of Jharkhand has not sent any proposals to the Central Government.